

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

(3)

Application No. 50/97 of 199

Applicant(s) Banwa Ram Baniwal

Respondent(s) Union of India & ors.

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
12-2-97	Mr. Ganesh Nigam, Brief holder for Mr. Bhanwar Baghi, Counsel for the applicant The Brief holder seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member

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